

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.34

CP(CAA) 72 of 2020 in CA(CAA) 51 of 2020

**Proceedings under Section 230-232**

**IN THE MATTER OF:**

Sijcon Design & Eng Pvt Ltd

.....Applicant

**Order delivered on: 14/02/2023**

**Coram:**

Dr. Madan B. Gosavi, Hon'ble Member(J)  
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant	:Mr. Pavan S Godiawala, Advocate a.w. Ms. Anshumi Maloo, Advocate
For the Income Tax	:Ms. Pankti Shah, Adv. for Ms. Maithili Mehta, Advocate
For the RD	:Mr. Shiv Pal Singh, Assistant Director

**ORDER**

The reports of RD, RoC and Income Tax are on record.

Matter stands adjourned to 21.03.2023.

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

-SD-

**DR. MADAN B. GOSAVI**  
**MEMBER (JUDICIAL)**